SMART CITIES MISSION IN MAHARASHTRA

NO. 5512. SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
DR. AMOL RAMSING KOLHE:
SHRI BHASKAR MURLIDHAR BHAGARE:
SHRI SANJAY DINA PATIL:
SHRI NILESH DNYANDEV LANKE:
SMT. SUPRIYA SULE:
PROF. VARSHA EKNATH GAIKWAD:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of cities selected under the Smart Cities Mission (SCM) in Maharashtra and the details of their selection, phase-wise;

(b) whether the Government has identified any challenges in the implementation of the Smart Cities Mission in Maharashtra;

(c) if so, the details thereof including issues related to fund utilization, project delays and coordination among the agencies;

(d) whether any smart cities in Maharashtra have reported cost overruns or underutilization of allocated funds and if so, the details thereof;

(e) the corrective measures taken/being taken by the Government to address the challenges and drawbacks in Maharashtra's smart cities under the said mission;

(f) whether the Government has encountered delays in fund disbursement or utilization under the Smart Cities Mission in Maharashtra;

(g) if so, the details thereof including fund status, district and project-wise; and

(h) whether the Government has identified any instances of mismanagement of the funds in Maharashtra's smart cities and if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) Under the Smart Cities Mission (SCM), 08 cities, *viz.* Pune and Solapur in Round-1, Aurangabad, Kalyan-Dombivali, Nagpur, Nashik and Thane in Round 2 and Pimpri-Chinchwad in Round 3, were selected.

(b) & (c) As apprised by the cities covered under SCM, the challenges encountered in implementing projects include, *inter-alia*, legal issues, delay in obtaining clearances from different departments, land acquisition, challenges in vendor and resource availability in small & medium cities, centralization of decision making in few cities, utilization of full capacity of ICCCs with integration of all municipal departments and agencies, frequent changing and dropping of projects.

(d) No such case has been reported so far.

(e) Ministry of Housing and Urban Affairs (MoHUA) has a multi-level review structure to expedite the progress of projects under the SCM. At the National level, implementation is monitored by an Apex Committee headed by Secretary, MoHUA. At the State level, Mission implementation is monitored by the State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary. At the City level, there is a provision for establishing Smart City Advisory Forum (SCAF) for all 100 smart cities to advise and enable collaboration among various stakeholders.

(f) to (h) No such case has been reported so far.

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